

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'B(SMC)' BENCH, KOLKATA
[Virtual Court Hearing]**

Before Shri P.M. Jagtap, Vice-President

**I.T.A. No. 1798/KOL/2019
Assessment Year: 2015-2016**

Janhavi Gupta Benefit Trust,..... Appellant
C/o. Subash Agarwal & Associates, Advocates,
Siddha Gibson,
1, Gibson Lane, Suite-213, 2nd Floor,
Kolkata-700069
[PAN:AABTJ2748R]

-Vs.-

Income Tax Officer,..... Respondent
Ward-35(2), Kolkata,
Aayakar Bhawan Poorva,
110, Shanti Pally,
Kolkata-700107

Appearances by:

N o n e, appeared on behalf of the assessee

Shri Jayanta Khanra, JCIT, Sr. D.R., appeared on behalf of the Revenue

Date of concluding the hearing : May 03, 2021

Date of pronouncing the order : May 03, 2021

O R D E R

This appeal filed by the assessee is directed against the order of ld. Commissioner of Income Tax (Appeals)-10, Kolkata dated 21.06.2019.

2. In this case, Shri Rajendra Gupta, one of the Trustees of the assessee-Trust, has moved an application dated 22.04.2021 seeking withdrawal of this appeal on the ground that they have decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the

certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by Shri Rajendra Gupta, one of the Trustees of the assessee-Trust is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on May 03, 2021.

**Sd/-
(P.M. Jagtap)
Vice-President**

Kolkata, the 3rd day of May, 2021

- Copies to :
- (1) ***Janhavi Gupta Benefit Trust,
C/o. Subash Agarwal & Associates, Advocates,
Siddha Gibson,
1, Gibson Lane, Suite-213, 2nd Floor, Kolkata-700069***
 - (2) ***Income Tax Officer,
Ward-35(2), Kolkata,
Aayakar Bhawan Poorva,
110, Shanti Pally, Kolkata-700107***
 - (3) *Commissioner of Income Tax (Appeals)-10, Kolkata;*
 - (4) *Commissioner of Income Tax- ,*
 - (5) *The Departmental Representative*
 - (6) *Guard File*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.